

since been cleared and customs duty amounting to Rs. 55.80 crores (approx.) has been realised.

(b) No, Sir.

(c) Does not arise.

#### Pension to freedom fighters of Karnataka

1750. SHRI T. R. SHAMANNA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) number of pending cases of pension of Freedom Fighters of Karnataka State to be finalised;

(b) the number of cases of pension of Freedom Fighters settled during the last three years, viz 1980-81, 1981-82, 1982-83 (upto date);

(c) whether in a large number of cases Rs. 100 is held up out of Rs. 300 pension and only Rs. 200 is paid, and

(d) how long it will take to settle the pending cases?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) 4934 as on 31st January, 1983.

(b) The number of cases finalised during the last three years is as below:—

1980-81	79
1981-82	270
1982-83 (Upto 31-3-83)	409
Total:	758

(c) Prior to 1-8-80 a freedom fighter was entitled to pension only if his income was below Rs. 5000 p.a. with the liberalisation of the Scheme w.e.f. 1-8-80, the income ceiling was removed. However, prior to 1-8-80 many freedom fighters had drawn the pension giving false information about income, but when this came to light their pension was suspended. When they applied for restoration of their pension after the removal of income ceiling from 1-8-80, while sanctioning the pension, the A.Gs. concerned have been asked to deduct the wrongly drawn amount in easy instalments of Rs. 100 p.m. out of Rs. 300 effective from 1-8-80.

(d) the pending cases will be finalised as soon as the requisite information/acceptable documentary evidence from the applicant and/or verification reports from the State Government are received.

#### Expenditure incurred on security arrangements during IX Asiad and non-aligned summit conference

1751. SHRI ATAL BIHARI VAJPAYEE:  
SHRI RAMPRASAD AHIRWAR:  
SHRI SURAJ BHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) expenses incurred on sophisticated electronic machinery, the hiring of personnel and under other heads for making security arrangements during the IX Asiad, and also for the Non-aligned Summit Conference in Delhi;

(b) how much has been the foreign exchange component in this expenditure;

(c) the names of countries which have supplied such machinery; and

(d) what is the estimated recurring expenditure in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) A provision of Rs. 189.96 lakhs and a provision of Rs. 588.66 lakhs has been made in the budget of the Delhi Police and the Directorate of Coordination Police Wireless for making security arrangements for the 9th Asian Games and the Non-aligned Summit Conference respectively.

(b) The foreign exchange component is Rs. 229.99 lakhs.

(c) The equipment has been imported from USA, West Germany, England and Japan.

(d) No recurring expenditure is involved.

#### उत्तर प्रदेश में गुप केंद्रों की स्थापना

1752. श्री अनिल बशर : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय सुरक्षा बल के विस्तार को देखते हुए और अधिक गुप केंद्र स्थापित करने का प्रस्ताव है ;